West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2025

ORDER NO. 211 of 2025

Hon'ble President is pleased to order the sitting commencing from 01.12.2025 to

02.04.2026 for CESTAT. Chennai as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-----------------|----------------------------------------------------|-----------------------------|
| | Mr. P. Dinesha, Hon'ble Member (Judicial) and | Customs and Excise Division |
| from 01.12.2025 | Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) | Bench matters |
| o 02.04.2026 | Mr. M. Ajit Kumar, Hon'ble Member (Technical) and | Service Tax Division Bench |
| | Mr. Ajayan T. V., Hon'ble Member (Judicial) | matters |

Note:

- In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
- Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
- All part heard matters are released for fresh hearing before the regular bench. 3.
- The sitting will, however, be subject to the vacations/holidays as published. 4.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy.

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2025

ORDER NO. 212 of 2025

Hon'ble President is pleased to order the sitting commencing from **01.12.2025** to **02.04.2026** for **CESTAT**. **Allahabad** as follows:-

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|----------------------------------------------|-----------------|---------------------------------------------------|-----------------------------|
| | PERIOD | CORAM | WORKS ASSIGNED |
| | From 01.12.2025 | Mr. P. K. Choudhary, Hon'ble Member (Judicial) | Single Member Bench matters |
| | to 02.04.2026 | Mr. Sanjiv Srivastava, Hon'ble Member (Technical) | |

Note:

- 1. All part heard matters are released for fresh hearing before the regular bench.
- 2. The sitting will, however, be subject to the vacations/holidays as published.
- 3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad / Bar Association, Allahabad / O/o Commissioner (AR), Allahabad / Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2025

ORDER NO. 213 of 2025

Hon'ble President is pleased to order the sitting commencing **01.12.2025** to **02.04.2026** for **CESTAT Chandigarh** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|---------------|------------------------------------------------------|-----------------------------|
| From | Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and | Customs, Excise and Service |
| 01.12.2025 to | Mr. P. Anjani Kumar, Hon'ble Member (Technical) | Tax Division Bench matters |
| 02.04.2026 | | |

Note:

- 1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
- 3. All part heard matters are released for fresh hearing before the regular bench.
- 3. The sitting will, however, be subject to the vacation/holidays as published.
- 4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association, Chandigarh /O/o Commissioner (AR), Chandigarh /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2025

ORDER NO. 214 of 2025

Hon'ble President is pleased to order the sitting commencing from 01.12.2025 to

02.04.2026 for CESTAT. Hyderabad as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------|---------------------------------------------------------------------------------------------------|-----------------------------------------------------------|
| From 01.12.2025 to 02.04.2026 | Mr. A. K. Jyotishi, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial) | Customs, Excise and Service Tax Division Bench matters |

Note:

- 1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
- 2. All part heard matters are released for fresh hearing before the regular bench.
- 3. On every Friday, both the Members will sit in Single Member Bench.
- 4. The sitting will, however, be subject to the vacations/holidays as published.
- 5. In the event of non-sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta) Deputy Registrar

Copy to:-

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Deputy Registrar

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2025

ORDER NO. 215 of 2025

Hon'ble President is pleased to order the sitting commencing from 01.12.2025 to 27.02.2026 for CESTAT. Ahmedahad as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|--------------------------|------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|
| From 01.12.2025 to | Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical) | Customs, Excise and Service Tax Division Bench matters. |
| 30.01.2026 | Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial) | Single Member Bench matters. |
| From 03.02.2026 to | Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical) | Customs, Excise and Service Tax Division Bench matters. |
| 27.02.2026 | Mr. Somesh Arora, Hon'ble Member (Judicial) | Single Member Bench matters. |

Note:

- If the Judicial Member in the Division Bench is on leave/tour, the Judicial Member sitting in Single Member Bench will sit in the Division Bench. If the Technical Member in the Division Bench is on leave/tour, the Judicial Member will also sit ın Single Member Bench.
- 3. All part heard matters are released for fresh hearing before the regular bench.
- The sitting will, however, be subject to the vacations/holidays as published.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order.

Deputy Registrar

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad /Bar Association, Ahmedabad /O/o Commissioner (AR), Ahmedabad /Notice Board/Website/Guard File/Office